CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 038.

Review Application No.18 of 1994 in

Dated: - 23 MAY 1994

807 of 1993. APPLICATION NUMBER:

APPLICANTS: Sri.D.Raghavan

v/sRESPONDENTS: Indian Audit and Accounts Deptt.Accountant General(A-I), Bangalore and another.

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Sri.D.Raghavan, S/o.Late R.Doraiswamyiyeangar, No.413, West of Chord Road, Third Stage, Third Block, Basaveswaranagar, Bangalore-79.

Subject: - Forwarding of copies of the Orders passed by the Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/ STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above mentioned application(s) on 18-05-1994.

Tosued on 23/5/94

qm*

In the Central Administrative Tribunal Bangalore Bench

Review

Office Notes

Applicant: - D.Raghavan

Date

ORDER SHEET (contd) Respdt:Acctt.General(Addit-I),

Bangalore and another.

Orders of Tribunal

PKS(VC)/TVR(MA)
18-05-1994.

Grounds urged herein have been extensively considered and rejected, while disposint of the O.A. Hence no room for reagitating the same issue again in R.A.. Therefore rejected.

sd/ (VICE-CHAIRMAN) 18-05-94.

sd/\(\pi \) (T.V.R.) (Member(Admn) 18-05-94.

TRUE COPY

SECTION OFFICER
ADMINISTRATIVE TRIBU
ADDITIONAL BENCH
BANGALORE

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CENTRAL ADMIN STRATIVE TRIBUNAL HANGALURE BENCH

field on-

Second Floor, Commercial Complex. Indiranagar, Bangalore-38.

> 31 JAN 394 Dated:

MPPLICATION NO(s)

807 of 1993.

MPPLICANTS: D. Raghavan w/s. RESPONDENTS: Accountant General (Audit), Karnataka and Other.

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Sri.D.Raghavan. S/o Late R.Doraiswamy Iyengar, No.413, West of Chord hoad, Third Stage, Third Blockk Basaveswaranagar, bangalore-79.

2. Sri.M. Vasudeva Rao, Adol.C.G.S.C., 'ligh Court Bldg, Bangalore-1.

SUBJECT:- Forwarding of cories of the Orders passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM OFDER/, Passed by this Tribunal in the above mentioned application(s) on 12-01-1994.

> ODEPUTY REGISTRAR 🚟 📏 JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH ORIGINAL APPLICATION NUMBER 807 OF 1993

WEDNESDAY THIS THE 12TH DAY OF JANUARY, 1994.

Mr. Justice P.K. Shyam aundar, ... Vice-Chairman.
Mr. T.V. Ramanan, ... Member(A)

D.Raghavan,
S/6 late R.Doraiswamy Iyengar,
Major, Assistant Audit Officer (Retd.)
Office of the Accountant General (Audit-I),
Bangalore residing at No.413,
WCR III Stage, III Block,
Basaveswaranagar, Bangalore-560 079.

.. Applicant.

- 1. Indian Audit & Accounts Department, Accountant General (Audit), Karnataka, Post Bag No.5398, Residency Road, Bangalore.
- 2. The Comptroller & Auditor General of India, No.10, Bahadur Shah Zafar Marg, New Delhi-110 002.

.. Respondents.

(By Standing Counsel Shri M. Vasudeva Rao)

ORDER

Mr. Justice P.K. Shyammundar, Vice-Cnairman:-

We see this is a very stale claim going back to the year 1973. The applicant submits that although the claim is of 1973 he has been knocking at the doors of the administration all along since then. But, the spate of representations made to the authorities had remained unheaded till 1993 when for the first time they thought it lit to regret the same and that regret he says is untenable. Be that as it may, we must take exception to the conduct of the applicant in having lain low all these



years when all that he did was keep on shooting representation after representation which are no substitute to an appropriate proceeding under law. Therefore, we think it inappropriate to intervene in this matter which has really been in the limbo for the last 20 years. We therefore order this application bedismissed on grounds of total delay.

Sd

MEMBER(1)



SECTION COFFICER

ADDITION HENCH

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